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of the West Bengal Government to set up an electronic unit at Salt Lake area of Calcutta?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (DR. M. S. SANJEEVI RAO): (a) and (b) The information is being colected and will be laid on the Table of the House.

Solar Commercial Frojects Prosraiome

- 425. SHRIMATI MAIMOONA SUI^ TAN: WiU the PRIME MINISTER be pleased o
- (a) whether the Central Electronics Limited has taken up a solar comer-cial projects programme;
- (b) if so, what are the details in this regard and what are the details of the equipments to be produced thereunder; and
- (c) what are the production targets in respect of the various solar equipments contemplated to be produced thereunder during 1982-83 and 1983-84?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) and (b) Yes, Sir. Under the sponsorship of the Department of Science and Technology & the Commission for Additional Sources of Energy (CASE), Central Electronics Limited (CEL) has taken up a commercial project in this area and production of Solar Cells/Modules started in October 1982. The programme includes manufacture Of Photovoltaic systems for off-shore applications for Oil and Natural Gas Commission, and Tele-Cob-munications and portable Photovoltaic Modulles/Systems for Post and Telegraphs, Defence applications.

(c) The production target for 1982-83 is Rs. 31 lakhs and for 1983-84 is Rs. 60 lakhs.

Solar Batiery Charges

- 426. SHRIMATI MAIMOONA SULT TAN: Wm the PRIME MINISTER be pleased to state:
- (a) whether the Central Electronics Limited has lately developed a solar battery charger, capable of being used in the' operation of electronic equipments like TV, radio sets, community lighting systems etc; and
- (b) if so, what are the details of the production programe for this equipment?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) The Central Electronics Ltd. (CEL) has developed Solar Photovoltaic Moduels/Systems for various applications. These modules, alongwith the lectronics charge Controller can be used for charging batteries for TV, Radio set and Community lighting System. CEL has also developed Solar Power Pack with built-in battery which can be used in Radio, Tape Recorders and torch light.

(b) The present production is restricted at pilot plant level. The main hurdle for commercialising the technology is tht high cost of production D efforts are presently aimed at reducing the cost. CEL is producing Solar Photoviltaic System alongwith required type of batteries for oflE-shore for application of ONGC, telecommunication application for P&T, and for BSF for charging batteries used for wire less sets.

"Pollution cansed by Fertilizer industry"

- 427. SHRI T. CHANDRASEKARA REDDY: Will the PRIME MINISTER be pleased to state:
- (a) whether any survey has been made of the pollution caused and the associated loss of nutrients by Fertilizer industry?

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- (c) Whether Government propose to tighten anti-poUution measures and force the fertilizer units in the country to furnish details of the pollution aspect of the industry; and
 - (d) If so, what are the details thereof?

THE DEPUTY MINISTER IK THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINK): (a) Yes, Sir.

- (b) Preliminary Survey of 24 units, revealed aU of them have treatment plants. However in about half of them, there is scope of improvement of effluent treatment system in order to bring their pollutant discharge within limits.
 - (c) Yes. Sir.
- (d) The pollution control Boards are planing to implement within the Sixth Plan Period adequate pollution control systems such as improved inplant control measures, recycling, end of process control techniques such as air/ stream, stripping, biological treatment etc. For new plants improved process technologies are being considered for adoption to minimise the pollutant discharges. Standards have been laid down for air emissions for existing and new fertilizer units.

Survey regarding pollution of Indian Ocean

428. SHRIMATI RATAN KUMARI:

SHRI JAGDISH PRASAD MATHUR:

SHRI NAND KISHORE BHATT:

WiU the PRIME MINISTER be pleased to state:

(a) whether any survey has been conducted regarding pollution of the Indian Ocean and the Bay of Bengal waters; if *so*, what are the findings; and

(b) what steps are being taken to check growing pollution in them?,

to Questions

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY) SINK), (a) Yes Sir, according to the surveys conducted by National Institute of Oceanography the marine environment near the coastal towns is polluted on account of discharge of industrial and domestic wastes. The existence of tar balls in some coastal areas is atribu-ted to oU pollution.

(b) The State Water PoUutLon Control Board of the coastal areas are taking npropriate measures fo repullte discharge of effluents from different polluting sources. The indu.'>riv;s and local bodies are being pursuaded to instal pollution abatement devices. The Merchant Shiping Act has been amended to regulate the discha^-ge of oil from ships and tankers.

Encroachment and construction of forests in the Andaman Islands

429. DR. BHAI MAHAVIR:

SHRI SHRIDHAR WASUDEO

Will the Minister of HOME AFFAIRS be pleased to state;

- (a) whether it is a fa-t that there is encroachement and destruction of forests in the Andaman and Nicobar Islands;
- (b) whether any enquiry has been con.iucted »n the distrib'itio.i of apli-crition f fTJs lor regularisir.' the same, and if so, with what results; and
- (c) what steps are being taken to check effectively the encroachment and destruction of forests in the Islands?

THE MINISTER OF STATE IN THE MINISTRY OP HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c) The information is being ascretained and will be laid on the Table of the House.